Performance of Khadi Industry

6407. SHRI AMARSINH RATHAWA : Will the Minister of INDUSTRY be pleased to state :

(a) to what extent the Khadi and Village Industries Commission is using improved technology in the field of Khadi and with what results ;

(b) the figures of production and sales of the products of Khadi and Village Industries in the country, State-wise during the years 1981-82, 1982-83 and 1983-84 (upto date) ;

(c) the number of persons engaged in these industries State-wise ; and

(d) the steps being taken to popularise these industries in rural areas particularly in Scheduled Tribes area which have not been covered yet ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) Khadi and Village Industries Commission (KVIC) have permitted use of power in the pre-spinning processes which has improved the quality of slivers resulting in production of better and stronger yarn. A number of new Charkhas e.g. Ambar Charkha and New Model Charkha with 6 and 12 spindles, have resulted in more production of yarn and consequently more earnings of the spinners. The earnings of spinners have gone up from Re. 1/- per day on the traditional charkha to about Rs. 5/- per day with new model charkha. The 12-spindle charkha can spin upto 40 hanks of yarn in 8 hours. The Commission has also introduced ring-frame spinning technique for production of fine yarn and woollen yarn. On the weaving side, the Commission has developed improved looms with accessories such as take-up motion attachment and semi-automatic pedal operated looms, which have also increased the productivity of the weavers and their earnings.

(b) and (c). A statement showing production, sales and employment in the Khadi and Village Industries, State-wise during the years 1981-82 and 1982-83 is attached (See Cols. 211—216). The figures for 1983-84 are yet to be compiled.

(d) The Khadi and Village Industries Commission (KVIC) have taken the following steps to popularise their programmes :

1. (a) Publication of Jagriti, a Fortnightly on Rural Re construction with news and views relating to KVI activities.

   (b) Pamphlets and folders, *inter-alia*, containing information on pattern of assistance for KVI, Model schemes on Village Industries etc.

   (c) Special supplements in news-papers and periodicals and field visits for the press.

2. Publicity through Radio, T.V., Documentary films, Exhibitions, symposia, Seminars, Workshops etc.

3. Training Courses.

4. Live contact with the people.

KVIC has set up Departmental Units in Hill, Border, Tribal and weaker sections areas with liberalised pattern of financial assistance for the weaker sections. The number of Scheduled Caste/Scheduled Tribe persons benefitted through its programme was 9.23 lakhs out of a total employment of 34.34 lakh.

राजभाषा अधिनियम की क्रियान्विति

6408. श्री रामावतार शास्त्री : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजभाषा अधिनियम, 1963 की धारा 3(3) में उल्लिखित 14 मुद्दों को देश के क, ख और ग तीनों क्षेत्रों के राज्यों के लिए द्विभाषी रूप में क्रियान्वित करने का प्रावधान है ;

(ख) यदि हां, तो अन्तरिक्ष विभाग द्वारा क, ख, ग क्षेत्रों में वर्ष 1981-82, 1982-83 और 1983-84 में धारा 3(3) की क्रियान्विति को प्रतिशतता का राज्यवार एवं वर्षवार ब्यौरा क्या है ;

Statement

State-Wise Figures of Production, Sale and Employment for 1981-82 and 1982-83

S. No.	States and Union Territories	1981-82 Khadi and V.I.s. Production	Sale	Employment	1982-83 Khadi and V.I.s. Production	Sale	Employment
1	2	3	4	5	6	7	8
I.	States						
1.	Andhra Pradesh	3881.38	4078.61	2.98	4681.37	5345.84	3.40
2.	Assam	490.13	481.88	0.71	547.98	525.33	0.76
3.	Bihar	4489.86	4682.44	2.75	5514.87	5469.83	2.88
4.	Gujarat	5091.98	4679.14	1.15	4916.99	4121.80	1.24
5.	Haryana	2177.68	2179.54	0.62	2663.03	2511.65	0.64
6.	Himachal Pradesh	977.41	1147.08	0.39	1179.50	1393.66	0.47
7.	J and K	822.91	729.29	0.32	1251.14	1158.26	0.41
8.	Karnataka	4238.70	3743.14	1.15	4996.82	4396.99	1.17
9.	Kerala	2830.89	2895.92	1.62	3173.47	3134.65	1.67
10.	Madhya Pradesh	1095.05	1432.43	0.97	1440.13	1848.25	0.70
11.	Maharashtra	6685.38	7959.36	1.97	7971.62	9784.95	1.98
12.	Manipur	500.94	456.75	0.17	541.51	549.37	0.13

13.	Meghalaya	81.72	98.52	0.03	63.09	77.43	0.03
14.	Nagaland	36.62	59.93	0.01	19.17	37.69	0.02
15.	Orissa	1040.03	1097.86	1.25	1011.61	974.79	0.89
16.	Punjab	2495.36	2592.05	0.92	2950.44	3049.32	1.00
17.	Rajasthan	4676.36	4743.93	1.91	5498.04	5676.47	2.28
18.	Sikkim	4.28	10.97	—	7.90	8.93	—
19.	Tamil Nadu	10,947.73	10,986.94	5.66	11,610.60	11,671.93	5.82
20.	Tripura	375.11	410.28	0.09	540.23	573.68	0.19
21.	Uttar Pradesh	11,472.78	12,355.11	6.41	13,260.89	14,452.32	7.19
22.	West Bengal	1662.40	1215.05	1.23	2019.54	1413.51	1.39
	Total I	66,074.70	68,036.22	32.31	75,859.94	78,176.65	34.26
II.	**Union Territories**						
1.	Andaman and Nicobar Islands	—	—	—	—	—	—
2.	Arunachal Pradesh	0.26	0.31	—	0.49	0.57	—
3.	Chandigarh	193.09	204.61	—	175.63	182.59	—
4.	Dadra and Nagar Haveli	0.48	—	—	0.48	—	—
5.	**Delhi**	136.10	578.01	0.07	237.70	668.86	0.07

1	2	3	4	5	6	7	8
6.	Goa, Daman and Diu	33.48	34.12	0.03	35.97	36.53	0.01
7.	Mizoram	0.04	—	—	0.08	—	—
8.	Pondicherry	27.86	25.04	0.01	29.80	20.24	*
	Total II	391.31	842.09	0.11	480.15	908.79	0.08
III.	**Miscellaeous**						
1.	Departmental	110.66	546.73	—	60.21	279.34	—
2.	Other Schemes	—	—	—	—	89.18	—
	Total III	110.66	546.73	—	60.21	368.52	—

(ग) तीनों क्षेत्रों के राज्यों में उक्त सभी चौदह मुद्दों सम्बन्धी कार्य शत-प्रतिशत द्विभाषी करने में क्या कठिनाई है; और

(घ) सरकार ने उन कठिनाइयों को दूर करने के लिए कौन-सी कार्यवाही की है या करने का विचार है ?

विज्ञान तथा प्रौद्योगिकी, परमाणु ऊर्जा, अन्तरिक्ष, इलेक्ट्रानिकी तथा महासागर विकास विभागों में राज्य मंत्री (श्री शिवराज वी०पाटिल): (क) जी, हां।

(ख) अन्तरिक्ष विभाग और इसके विविध केन्द्रों और यूनिटों द्वारा क, ख और ग क्षेत्रों में स्थित राज्यों में वर्ष 1981-82, 1982-83 और 1983-84 के दौरान धारा 3(3) की क्रियान्विति को प्रतिशतता के राज्यवार एवं वर्षवार ब्यौरे से सम्बन्धित आंकड़े एकत्र किए जा रहे हैं और इन्हें सदन के पटल पर प्रस्तुत किया जाएगा।

(ग) तीनों क्षेत्रो के सभी राज्यों में 14 मुद्दों सम्बन्धी कार्य शत-प्रतिशत द्विभाषी रूप में करने में किसी प्रकार की विशेष कठिनाई का सामना नहीं करना पड़ रहा है।

(घ) प्रश्न उत्पन्न नहीं होता।

राजभाषा अधिनियम, 1963 की धारा 3(3) की क्रियान्विति

6409 **श्री रामावतार शास्त्री :** क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजभाषा अधिनियम, 1963 की धारा 3(3) में उल्लिखित 14 मुद्दों को देश के क, ख और ग तीनों क्षेत्रों के राज्यों के लिए द्विभाषी रूप में क्रियान्वित करने का प्रावधान है ;

(ख) यदि हां, तो विज्ञान और प्रौद्योगिकी विभाग द्वारा क, ख और ग क्षेत्रों के राज्यों में स्थित सम्बद्ध एवं अधीनस्थ कार्यालयों एवं उपक्रमों में वर्ष 1981-82, 1982-83 और 1983-84 में धारा 3(3) की क्रियान्विति की प्रतिशतता का राज्यवार एवं वर्षवार ब्यौरा क्या है ;

(ग) तीनों श्रेणी के राज्यों में उक्त सभी चौदह मुद्दों सम्बन्धी कार्य को शत-प्रतिशत द्विभाषी करने में क्या कठिनाई है ; और

(घ) सरकार ने उन कठिनाइयों को दूर करने के लिए कौन सी कार्यवाही की है या करने का विचार है ?

विज्ञान और प्रौद्योगिकी, परमाणु ऊर्जा, अन्तरिक्ष, इलैक्ट्रानिकी तथा महासागर विकास विभागों में राज्य मंत्री (श्री शिवराज वी०पाटिल): (क) जी हां।

(ख) से (घ) सूचना एकत्रित की जा रही है और प्राप्त होने पर सभा-पटल पर प्रस्तुत कर दी जाएगी।

Remittance of Foreign Exchange to Parties under Maruti Ltd.

6410. SHRI SATISH AGARWAL : Will the Minister of INDUSTRY be pleased to refer to reply given to Unstarred Question No. 1840 on 7 March, 1984 regarding Maruti Suzuki collaboration and state :

(a) details of guidelines prescribed for the purpose of remittance of foreign exchange to various parties under Maruti-Suzuki collaboration as referred in reply to above noted question ;

(b) the total outflow of foreign exchange under the agreement on account of lumpsum payment, royalty and import of components till date and the Projected outflow for 1984-85 under each head ;

(c) the reasons as to why it is not in the commercial interest of the company to disclose specific terms of the licence agreement to Parliament and whether a copy of the same is being made available in Parliament Library ; and